IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.CA(CAA)-104(ND)/2017

SECTION: UNDER SECTIONS 2	230-232 OF THE CMPANIES	ACT, 2013
IN THE MATTER OF:		
M/s Weltime Housing and Fina	nce Pvt. Ltd.	Petitioner
	V/s	Respondent
Coram:		Order delivered on 23.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)		
For the Petitioner For the Respondent	: Mr. Mahesh Agarwal, Advo Mr. Rajeev Kumar, Advoca :	
	ORDER	
Order reserved.		(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 23.8.2017